

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 4th April, 2018

No.HC.VII-167 (Pt.-III)/2014/1924/A.### Shri H. Lalduhsanga, Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl District, Aizawl is **exempted** from attending the 3-day programme on 'Cyber Crime & Cyber Law', scheduled to be held from 9th to 11th April, 2018 in the North Eastern Police Academy (NEPA), Umsaw, Meghalaya.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-III)/2014/1925 - 1937/A dated 04.04.18

Copy forwarded for information and necessary action to:

1. The Director, North Eastern Police Academy, Umsaw, Meghalaya.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action (with reference to the Notification No. HC.VII-167(Pt.-III)/2014/1563/A, dated 22nd March, 2018)
4. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. She is requested to inform the concerned officer of her State accordingly.
7. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
8. Shri H. Lalduhsanga, Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl District, Aizawl
9. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
10. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
13. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

* 4.4.18
Registrar (Judicial)

04.04.2018